

BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 44/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

Name of the Company: Ecoplast Ltd.
V/s.
Syso Industries Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	S.S. ISRANI 1/6 S.D. ISRANI LAW CHAMBERS	ADR FOR APPLICANTS		Satyan
2.				


ORDER

Learned Advocate Mr. S. D Israni present for Operational Creditor/ Petitioner. None present for Respondent.

Heard arguments of Learned Counsel for petitioner.

Petitioner is directed to issue notice of date of hearing along with copy of this order to Respondent and file proof of service.

List the matter on 19.07.2017 for hearing.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 11th day of July, 2017.